NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 564/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.01.2018

NAME OF THE PARTIES: Phaltan Infrastructure Pvt. Ltd.

V/s

ROC, Pune

SECTION OF THE COMPANIES ACT: 252(1) of the Companies Act, 2013.

S. No.

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NAME

PRACTISING

SIGNATURE

WILLIAD

RASODEFAR

Stoke TARY

ORDER

C.P. No. 564/252(1)/NCLT/MB/MAH/2017

- The Learned Representative of the Petitioner is present.
- The Report of the ROC is on record.
- The Learned Representative is seeking time to file Annual Returns, also to file the latest account statement and balance sheet of the Company.

Time is granted. Adjourned to 30.01.2018.

,Sd/=

BHASKARA PANTULA MOHAN

Member (Judicial)

01.01.2018

aah

M.K. SHRAWAT Member (Judicial)